## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.254/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M.

Name of the Company Under Section		Sanjay Kariwala & OrsVs-Kariwala Designers Pvt.Ltd. & Ors.  241/242		

1) Her Rahnanho Baneyii, Son ADV ) for 2) Nes Swap na Chowbey, ADV Suspenduh 3) Her Sadharther Sharma, Adv Suspenduh 4) Hes Nanvialer Baser, ADV De 19/12/17

- 1. MR. NIRMALYA DASGUPTA, ADV.
- 2. MR. SHAUNAK MITRA, ADV.
- 3. Ms. PRITHA BASU, ADV.
- 4. MR. ROSHAN SENGUPTA, ADV.

For pelitions

Prom/19/12/17

## ORDER

Ld. Counsel for the petitioners and the respondents are present.

Ld. Counsel for the respondents made a request for time for filing reply. Prayer is allowed subject to payment of Rs. 10,000/- which may be paid to Prime Minister National Relief Fund. Reply may be filed within 15 days with a copy in advance to the opposite parties and thereafter rejoinder, if any, may be filed within 15 days with a copy in advance to the opposite parties.

List it on 06/02/2018 for hearing.

Interim order passed earlier shall remain effective till next date of hearing.

Sd

(Jinan K.R.) Member (J) (V.P.Sinah)

(V.P.Singh) Member (J)